

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH):** (a) and (b). The Joint Committee on Salaries and Allowances of Members of Parliament at their sittings held on 4th and 5th April, 1973, has made certain recommendations regarding grant of additional facilities and amenities to the Members. These are under consideration of the Government in consultation with the Secretariats of Parliament.

**Control over distribution of Fertiliser of Private Sector**

**1784. SHRI NAWAL KISHORE SHARMA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has any control over the distribution of fertiliser produced by the private sector in the country;

(b) if so, whether any complaint of black-market in fertiliser has been received with particular reference to the State of Rajasthan; and

(c) if so, what action has been taken in such cases?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):** (a) Yes, Sir. Distribution of the entire quantity of fertiliser in the country is controlled through orders under the Essential Commodities Act. These orders require the manufacturers to distribute specified quantities of fertilisers in specified States during a given period.

(b) A few reports of unscrupulous dealers taking advantage of the relative shortage of fertilisers and indulging in blackmarketing have been

received from some State including Rajasthan.

(c) Action in such cases of violation of the Fertiliser (Control) Order, 1957 is taken under the Essential Commodities Act, 1955 by the concerned State Governments, who have been vested with adequate powers for the purpose.

**Procedure for financing All-India Coordinated Research Project**

**1785. SHRI RAMKANWAR:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any changed procedure regarding financing the All India Co-ordinated Research Projects being undertaken by the Indian Council of Agriculture Research; and

(b) the present procedure and changes proposed by the Government and the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):** (a) Yes, Sir.

(b) Presently Indian Council of Agricultural Research is financing research under the All India Coordinated Project on 100 per cent basis. However, in the Fifth Plan it is proposed to share the cost of these projects between the Indian Council of Agricultural Research and States. Under the new procedure the Indian Council of Agricultural Research will contribute 75 per cent of the expenditure and the States concerned will meet 25 per cent of it.

This policy was adopted with a view to fully involve the States in the field agricultural research and education.